

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
E.P.3 of 2014 in
Appeal Nos.86 of 2011 & 87 of 2011**

Dated: 22nd July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Haldyn Glass Limited & Others Petitioner(s)
Versus
Gail India Ltd. and Anr. Respondent (s)**

Counsel for the Petitioner(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Dolly Sharma for R-1
Ms.Sonali Malhotra for PNGRB

Order

It is now reported that the matter is pending in the Supreme Court which comes up for enquiry.

Post the matter on **01.08.2014**.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg